

(c) if so, the steps taken by Government to implement the above proposal?

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS [MAJ. GEN. (RETD.) B.C. KHANDURI]:

(a) No, Sir.

(b) and (c) Presently, there is a ban on declaration of new National Highways due to funds constraint. The Government may, however, consider declaration of very limited length of a few State Highways as National Highways during the course of the Tenth Five Year Plan, keeping in view the traffic needs, *inter-se* priority and availability of funds, after the ban is **lifted**.

Upgradation of road from Jeypore to Motu in Orissa

3089. SHRI SURENDRA LATH: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government have a proposal for upgradation of State road from Jeypore to Motu *via* Baipariguda-Mathili-Malkangiri and Kalimela in Orissa;

(b) whether the proposal has been included for upgradation during 2002-03; and

(c) if so, the steps taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS [MAJ. GEN. (RETD.) B.C. KHANDURI]:

(a) No, Sir.

(b) and (c) Do not arise.

Upgradation of road in Karnataka

3090. SHRI JANARDHANA POOJARY: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) what are the guidelines for upgrading a district road into State Highway and State Highway to National Highway;

(b) the number of roads upgraded during the last three years in various parts of the country with revenue implications, State-wise;